

Central Administrative Tribunal
Principal Bench: New Delhi

(107)

OA No.401/97

New Delhi, this the 21st day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Jai Bhagwan Malik,
s/o Sh. Harphool Singh,
R/o CU-105, Pitampura,
Delhi.

.....Applicant

(By Advocate: None)

Versus

Union of India: through

1. Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. The Delhi Administration through
Chief Secretary,
Rajpura Road, Delhi.
3. The Commissioner of Police,
Delhi Police,
Police Headquarters, near I.T.O.,
New Delhi.Respondents

(By Advocate: Shri Rajinder Pandita)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

In view of the statement made by the petitioner in person before the Deputy Registrar on 12.8.1997, this OA is formally disposed of. There shall be no order as to costs.


(K. Muthukumar)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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